the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 8325/08]
  - II. A copy each (in English and Hindi) of the following papers:—
  - (a) Third Annual Report and Accounts of National Federation of Fishermen's Cooperatives Limited (FISHCOPFED), New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Cooperative. [Placed in Library. *See* No. L.T. 8327/08]
  - I. Notification of the Ministry of Environment and Forest.
  - II. Report and Accounts (2006-07) of the Centre of Excellence for Medicinal Plants and Traditional Knowledge of FRLHT, Bangalore, and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Environment and Forests Notification S.0.2228 (E) dated the 31st December, 2007, regarding extension of the tenure of the Loss of Ecology (P & PC) Authority for the State of Tamil Nadu, under section 26 of the Environment (Protection) Act, 1986. [Placed in Library. *See* No. L.T. 8472/08]

- II. A copy each (in English and Hindi) of the following papers:—
- (a) Annual Report and Accounts of the Centre of Excellence for Medicinal Plants and Traditional Knowledge of Foundation for Revitalization of Local Health Traditions (FRLHT), Bangalore, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above, [Placed in Library. See No. L.T. 8224/08]

Outcome Budget (2008-09) of the Ministry of External Affairs

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI ANAND SHARMA): Sir, I lay on the Table a copy (in English and Hindi) of the Outcome Budget for the year 2008-09 of the Ministry of External Affairs. [Placed in Library. See No. L.T. 8476/08]

## Report and Accounts (2006-07) of Various Councils and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, on behalf of Shri Jairam Ramesh, I lay on the Table a copy each (in English and Hindi) of the following papers:

(i) (a) Forty-second Annual Report and Accounts of the Indian Council of Arbitration

- (ICA), New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8695/08]
- (ii) (a) Fiftieth Annual Report and Accounts of the Shellac and Forest Products Export Promotion Council (SHEFEXIL), Kolkata, for the year 2006-07.
  - (b) Annual Accounts of the Shellac and Forest Products Export Promotion Council (SHEFEXIL), Kolkata, for the year 2006-07 together with the Auditor's Report thereon.
  - (c) Review by Government on the working of the above Council.
  - (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 8410/08]
  - I. Report (2006-07) of various Universities and related papers.
- II. Report and Accounts (2006-07) of various educational institutions and related papers.
- III. Report (2004-05) of the University of Delhi, Delhi and related papers.
- IV. Statement giving reasons for not laying the Report and Accounts (2006-07) of HAS, Shimla, within the stipulated period.

SHRIMATI D. PURANDESWARI: Sir, 1 lay on the Table:

- I (1) (i) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 30 of the Tezpur University Act, 1993:—
  - (a) Annual Report of the Tezpur University, Assam, for the year 2006-07.
  - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (l)ahove.[Placed in Library. See No. L.T. 8526/08]
- (ii) (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of section 28 of the Indira Gandhi National Open University Act, 1985:—
  - (a) Annual Report of the Indira Gandhi National Open University (IGNOU), New Delhi.for the year 2006-07.
  - (b) Review by Government on the working of the above University.
- (2) Stateme&S giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 8424/08]
  - II. A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report and Accounts of the National Book Trust, New Delhi, for the year 2006-2007, together with Auditor's Report on Accounts.
    - (b) Statement by Government accepting the above Report.